(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No. Sir.

(b) to (d). Do not arise.

[Translation]

Grant scheme on Tractors

3033. SHRI BHIMRAO VISHNUJI BADADE : Will the Minister of AGRICULTURE be pleased to state .

- (a) whether the Government propose to start a grant schemes on 1800 cc tractors and its supplementary equipments for mechanization the farming by the small peasants;
 - (b) if so, the details thereof;
- (c) whether the 1800 cc tractors are manufactured in the foreign countries and their equipments etc. are not available in India thereby rendering them not of much avail for the Indian farmers if they go out of order; and
- (d) if so, whether the Government are considering to provide the grants on 3500 cc tractors instead of 1800 cc tractors?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) and (b). A Plan Scheme having the provision of subsidy @ 30% of the cost of tractor including permissible number of implements with a maximum limit of Rs. 30,000/- for the purchase of tractors upto 30 Power Take Off Horse Power capacity for the VIII Plan period has already been sanctioned by the Government. Subsidy is available to the individual farmers or group of farmers irrespective of the size of their land holdings. Subsidy is also admissible to the Registered Cooperative Societies, Agricultural Credit Societies and Multi-purpose Agricultural Farming Societies regardless of the arable land under their command.

(c) and (d). Tractors of various engine capacity including those in the range of 1800 cc and their implements are manufactured in the country.

Bhoj Wetland Project, Bhopal

3034. SHRI SUSHIL CHANDRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the present position of the implementation of Bhoj Wetland Project in Bhopal for which financial assistance has been received from Japan;
- (b) the total amount likely to be spent on the impelmentation of the said project; and

(c) the percentage of financial assistance shared by the State and Union Government and the assistance received from Japan?

Written Answers

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) The Bhoj Wetland Project, Bhopal is under implementation since April, 1995. Till July, 1996, an amount of Rs. 875.10 lakhs had been spent on the project. Detailed Projected Reports have been prepared for various sub projects. The work is in progress.

(b) and (c). The estimated cost of the project is Rs. 231.51 crores of which, loan assistance of Yen 705 million from the Overseas Economic Cooperation Fund of Japan is available. The remaining expenditure shall be made by the Government of Madhya Pradesh.

[English]

Fertilizer Plant in Nellore

3035. SHRIMATI LAKSHMI PANABAKA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the present status of survey regarding acquirement land for setting up Fertilizer Plant at Racharlapadu in Nellore District of Andhra Pradesh by IFFCO; and
- (b) the details of cost, production and commencement of plant etc.?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA):
(a) The alienation of Government land and acquisition of private land is the responsibility of the State Government. The Government of Andhra Pradesh has initiated the process for alienating about 2450 acres of Government land and acquiring 250 acres of private patta land, required for the proposed Nellore project of Indian Farmers Fertilizer Cooperative Limited (IFFCO).

(b) The capital cost of the project has been estimated at Rs. 1568 crore for a production capacity of 7.26 lakh metric tonnes of urea per annum. The plant is expected to go into commercial production within 39 months of the zero date.

Revenue from Passenger Traffic and Goods Transporation

3036. SHRI A. SAMPATH: Will the Minister of RAILWAYS be pleased to state:

- (a) the total revenue earned from passenger traffic per annum during 1994 and 1995, zone-wise; and
 - (b) the quantity of goods transported?

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THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) The total revenue earned from passenger traffic during 1994 and 1995, zone-wise are as under:

Written Answers

(Figures in crores of Rs.)

Railways	Passenger Earnings	
	1993-94	1994-95
Central	983.74	1097.34
Eastern	542.11	598.46
Northern	937.33	1031.03
N.E.	242.16	276.29
N.F.	96.77	111.81
Southern	446.96	520.95
S.C.	438.43	488.31
S.E.	327.87	365.45
Western	875.85	969.21
Metro/Calcutta	3.99	4.81
Total	4895.21	5463.66

(b) The Zone-wise loading of revenue earning goods traffic during 1993-94 and 1994-95, is as under :

(In million tonnes)

	,. ,	
Railways	1993-94	1994-95
Central	36.04	37.11
Eastern	70.88	72.03
Northern	24.99	21.47
N.E.	2.88	2.33
N.F.	5.79	6.53
Southern	19.02	19.27
S.C.	-4 0.30	35.73
S.E.	131.50	141.72
Western	27.32	28.77
Total	358.72	364.96
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Horticulture Development Programmes

3037. SHRI RAM NAIK: Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of projects reports of Horticultural Development Programmes received from the Government of Maharashtra and the dates on which the same were received by the Union Government;
- (b) the reasons for not clearing these projects so far:
- (c) whether the proposal to delegate powers of Union Government to sanction these schemes is under consideration; and

(d) if so, the time by which the decision in this regard is likely to be taken?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) The status report for setting up a Tissue Culture Project by M/s. Suabhagya Kalpataru Pvt. Ltd. was forward to the Ministry of Agriculture by the Director of Horticulture. Government of Maharashtra on 23.3.1996. tor consideration of financial assistance admissible to private sector unit under the scheme of Integrated Development of Tropical, Arid and Temperate Zone Fruits. The same was examined from the technical point of view and approval issued on 15.4.1996.

(b) to (d). Do not arise.

Improvement in Train Services

3038. SHRI AJOY MUKHOPADHYAY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have taken any steps to improve the train services in Ranaghat-Lalgola. Ranaghat Gede and Ranaghat-Bongaon sections of the Eastern Railway; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b). Yes. Sir. DMU services have been provided in Ranaghat-Lalgola/Gede/Bongaon sections. Introduction of new services is a continuous process subject to operational and resource constraints.

Pyrites and Phosphate Mining

3039. SHRI MUNNI LAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there is pyrites and phosphate mining and manufacturing public undertaking at Amjhore in the Rohtas district of Bihar;
- (b) the number of persons affected due to the pollution created by this unit:
- (c) the scheme being implemented to counter the health hazards of the people;
- (d) whether compensation and employment have been provided to the displaced persons; and
- (e) if so, the steps taken by the Government to solve their problem?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA):
(a) Yes, Sir. Pyrites, Phosphates and Chemicals Ltd (PPCL) is a public sector undertaking which operates the pyrites mine at Amjhore in Rohtas District of Bihar. PPCL has a unit for manufacture of Single Supre